HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./44

Dated Shillong the 23rd December 2020

Pursuant to Notification No.HCM.III/255/2016-Judl/484-A dated 10.12.2020, it is hereby notified to all concerned that **Hon'ble Mr. Justice W. Diengdoh** will hold Vacation Court on **Monday**, 4th **January**, 2021 in Court No.4 at 10:00 A.M.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./44-A Dated Shillong the 23rd December2020

Copy for information to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong
- 5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong.
- 8. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong
- 9. The President/ Secretary, Meghalaya High Court Bar Association.
- 10. All Court Masters concern
- 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading this order in the official website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

475